

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: SUMMER VACATION 2025 – Summer Vacation Permission for 14 days to all the Officers in the cadre of District and Sessions Judges, Civil Judges (Senior Division) and Civil Judges (Junior Division) working in the State of Andhra Pradesh and Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District – GRANTED.

READ: High Court's Circular Roc.No.393/2025-B.Spl., dated 22.04.2025.

ORDER ROC.NO.393/2025-B.SPL., DATED.08.05.2025.

The High Court made the following order:

All the District and Sessions Judges working in the State of Andhra Pradesh and officers working in Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District are permitted to avail summer vacation for 14 days for the year 2025 as per the dates mentioned against their names in Column No.3 and the officers mentioned in Column No.4 are placed incharge for the said post during the period of availment of summer vacation by the respective officers mentioned in Column No.2.

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SL NO	NAME AND DESIGNATION OF THE OFFICER	I TERM From 13.05.2025 to 26.05.2025	II TERM from 30.05.2025 to 12.06.2025	OFFICER PLACED INCHARGE OF THE COURT
(1)	(2)	(3)	(4)	
ANANTHAPURAM DISTRICT				
1.	SRI ERUGULA BHIMA RAO Principal District And Sessions Judge, Ananthapuram	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA), Act, Ananthapuramu.
2.	SMT. C.SATYA VANI I Additional District And Sessions Judge, Ananthapuram.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA), Act, Ananthapuramu.
3.	MS.KAMPALLE SAILAJA II Additional District and Sessions Judge, Hindupur.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA), Act, Ananthapuramu.

4.	SMT. GOLLA SRIDEVI Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuram	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA), Act, Ananthapuramu.
5.	SRI B.SADHU BABU Special Sessions Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram	13.05.2025 to 26.05.2025	--	Judge, Family Court, Ananthapuramu.
6.	SMT. T.HARITHA Judge, Family Court-cum- VII Additional District and Sessions Judge, Ananthapuram.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA), Act, Ananthapuramu.
7.	SRI S.CHINA BABU Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu	13.05.2025 to 26.05.2025	--	Judge, Family Court, Ananthapuramu.
CHITTOOR DISTRICT				
8.	SMT. ARUNA SARIKA Principal District and Sessions Judge, Chittoor.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Chittoor
9.	SRI S.RAMESH, I Additional District and Sessions Judge, Chittoor	--	30.05.2025 to 12.06.2025	VIII Additional District and Sessions Judge, Chittoor
10.	SRI P.V.S.SURYA NARAYANA MURTHY II Additional District And Sessions Judge, Chittoor at Madanapalle.	--	30.05.2025 to 12.06.2025	XI Additional District and Sessions Judge, Piler
11.	SRI M.GURUNATH III Additional District and Sessions Judge, Chittoor at Tirupati.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Tirupati.

12.	SMT. G.ARCHANA Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Additional D.J, Tirupati.	13.05.2025 to 26.05.2025	--	Special Judge in the cadre of Additional District and Sessions Judge, for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati.
13.	SRI G.RAM GOPAL Judge, Family Court-Cum- V Additional District And Sessions Judge, Tirupati	13.05.2025 to 26.05.2025	--	Special Judge in the cadre of Additional District and Sessions Judge, for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati.
14.	SRI M.SHANKAR RAO Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.	13.05.2025 to 26.05.2025	--	IX Additional District and Sessions Judge, Chittoor.
15.	SRI T.RAMA-CHANDRUDU X Additional District and Sessions Judge, Tirupati	13.05.2025 to 26.05.2025	--	Special Judge in the cadre of Additional District and Sessions Judge, for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati.
16.	SMT. R.SREELATHA VII Additional District and Sessions Judge, Madanapalle	--	30.05.2025 to 12.06.2025	XI Additional District and Sessions Judge, Piler
17.	SMT. SUNKARA SRIDEVI VIII Additional District and Sessions Judge, Chittoor.	13.05.2025 to 26.05.2025	--	IX Additional District and Sessions Judge, Chittoor.

18.	DR. N.SREENIVASA RAO IX Additional District and Sessions Judge, Chittoor.	--	30.05.2025 to 12.06.2025	VIII Additional District and Sessions Judge, Chittoor
19.	SRI A.NARASIMHA MURTHY Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.	--	30.05.2025 to 12.06.2025	X Additional District and Sessions Judge, Tirupati
20.	SRI M.SRINIVASULU NAIK, Additional District and Sessions Judge, Srikalahasthi.	--	30.05.2025 to 12.06.2025	X Additional District and Sessions Judge, Tirupati
21.	SRI A.MAHESH XI Additional District and Sessions Judge, Piler	13.05.2025 to 26.05.2025	-	II Additional District And Sessions Judge, Chittoor at Madanapalle
EAST GODAVARI DISTRICT				
22.	SMT. SUNITHA GANDHAM Principal District and Sessions Judge, East Godavari at Rajamahendravaram.	13.05.2025 to 26.05.2025	--	VIII Additional District and Sessions Judge, Rajamahendravaram.
23.	SRI R.SIVA KUMAR I Additional District and Sessions Judge, East Godavari at Rajamahendravaram.	13.05.2025 to 26.05.2025	--	VIII Additional District and Sessions Judge, Rajamahendravaram.
24.	SMT. G.ANANDHI III Additional District and Sessions Judge, E.G.Dist. at Kakinada.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Kakinada.

25.	SRI M.HARINARAYANA Chairman, LRAT-cum-IV Additional District and Sessions Judge, Kakinada.	13.05.2025 to 26.05.2025	--	III Additional District and Sessions Judge, Kakinada
26.	SMT. K.SREE DEVI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.	13.05.2025 to 26.05.2025	--	III Additional District and Sessions Judge, Kakinada
27.	SMT. SENAGARAPU UMA SUNANDA Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Rajamahendravaram.	13.05.2025 to 26.05.2025	--	Judge, Family Court- cum- IX Additional District and Sessions Judge, Rajamahendravaram.
28.	SMT. M.MADHURI Judge, Family Court-cum- IX Additional District and Sessions Judge, East Godavari at Rajamahendravaram.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA) Act –cum- X Additional District and Sessions Judge, Rajamahendravaram.
29.	SRI Y.BENNAYYA NAIDU VIII Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Rajamahendravaram.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA) Act –cum- X Additional District and Sessions Judge, Rajamahendravaram.
30.	SRI P.GOVERDAN VI Additional District and Sessions Judge, Kakinada	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Kakinada
31.	SRI M.SRIHARI XII Additional District and Sessions Judge, Pithapuram.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Kakinada

32.	SMT. G.CHANDRA MOULESWARI VII Additional District and Sessions Judge (Fast Track Court), Peddapuram.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Kakinada
GUNTUR DISTRICT				
33.	SRI B.SAI KALYAN CHAKRAVARTHY Principal District and Sessions Judge, Guntur.	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge-cum-Special Sessions Judge for trial of Special Court for trial of cases under SCs and STs (POA) Act cases, Guntur.
34.	SMT. V.A.L. SATYAVATHI I Additional District and Sessions Judge, Guntur	13.05.2025 to 26.05.2025	--	II Additional District and Sessions Judge, Guntur
35.	SRI Y.NAGARAJA II Additional District and Sessions Judge, Guntur		30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Guntur
36.	SRI CH.VENKATA NAGA SRINIVASA RAO III Additional District and Sessions Judge, Guntur	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge-cum-Special Sessions Judge for trial of SCs and STs (POA) Act, Cases, Guntur.
37.	SRI R.SARATH BABU Special Judge for trial of cases under SCs and STs (Prevention of Atrocities) Act, 1989-cum-IV Additional District and Sessions Judge, Guntur.	--	30.05.2025 to 12.06.2025	V Additional District and Sessions Judge-cum-Special Judge for trial of Offences against Women, Guntur.
38.	SRI D.RAMULU Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	--	30.05.2025 to 12.06.2025	III Additional District and Sessions Judge, Guntur.

39.	SRI G.CHAKRAPANI Judge, Family Court-cum- XII Additional District and Sessions Judge, Guntur.	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur.
40.	SMT. SHAMI PARVI SULTHANA BEGUM Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.	--	30.05.2025 to 12.06.2025	Judge, Family Court- cum-XII Additional District and Sessions Judge, Guntur.
41.	SMT. N.SATYA SREE XIII Additional District and Sessions Judge, Narsaraopet.	--	30.05.2025 to 12.06.2025	X Additional District and Sessions Judge, Gurazala.
42.	SMT.GANTA PRIYADARSINI X Additional District and Sessions Judge, Guntur at Gurazala	13.05.2025 to 26.05.2025	--	XIII Additional District and Sessions Judge, Narasaraopet.
43.	SRI D.SRINIVASULU XI Additional District and Sessions Judge, Guntur at Tenali	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Tenali.
44.	SMT. M.INDIRA PRIYA DARSHINI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Tenali, Guntur District.	-	30.05.2025 to 12.06.2025	XI Additional District and Sessions Judge, Tenali.

45.	SMT. K.NEELIMA V Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Guntur.	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur.
46.	SRI K.SYAM BABU VI Additional District and Sessions Judge (Fast Track Court), Bapatla.	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Tenali.
KADAPA DISTRICT				
47.	DR. C.YAMINI Principal District and Sessions Judge, Kadapa.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Kadapa.
48.	SRI L.VENKATESWAR RAO I Additional District and Sessions Judge, Kadapa.	--	30.05.2025 to 12.06.2025	VII Additional District and Sessions Judge, Kadapa.
49.	SRI G.DEENA BABU Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Additional District and Sessions Judge, Kadapa.	--	30.05.2025 to 12.06.2025	VII Additional District and Sessions Judge, Kadapa
50.	SMT. N.SANTHI Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa.	--	30.05.2025 to 12.06.2025	VII Additional District and Sessions Judge, Kadapa.
51.	SRI K.KRISHNAN KUTTI V Additional District and Sessions Judge, Rayachoti, Kadapa District.	13.05.2025 to 26.05.2025	--	VI Additional District and Sessions Judge, Kadapa.
52.	SMT. K.SATYA KUMARI II Additional District and Sessions Judge, Proddatur, Kadapa District.	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge, Kadapa.

53.	SRI S.PRAVEEN KUMAR III Additional District and Sessions Judge, Rajampet, Kadapa District.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Kadapa.
54.	SRI G.S.RAMESH KUMAR VII Additional District and Sessions Judge, -cum-Special Court for trial of Offences against Women, Kadapa.	13.05.2025 to 26.05.2025	--	VI Additional District and Sessions Judge, Kadapa.
KRISHNA DISTRICT				
55.	SRI G.GOPI Principal District and Sessions Judge, Krishna at Machilipatnam	--	30.05.2025 to 12.06.2025	Judge, Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act 2012 (POCSO), Machilipatnam
56.	SRI B.BABU NAIK Special Judge for trial of cases under SCs and Sts (POA) Act, 1989-cum-X Additional District and Sessions Judge, Machilipatnam.	--	30.05.2025 to 12.06.2025	Judge, Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act 2012 (POCSO), Machilipatnam
57.	SRI P.PANDURANGA REDDY VI Additional District and Sessions Judge, Machilipatnam	--	30.05.2025 to 12.06.2025	Judge, Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act 2012 (POCSO), Machilipatnam
58.	SMT. S.SUJATHA IX Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Machilipatnam.	--	30.05.2025 to 12.06.2025	Judge, Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act 2012 (POCSO), Machilipatnam

59.	SRI G.VENKA- TESWARLU Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.	13.05.2025 to 26.05.2025	--	IX Additional District and Sessions Judge, Machilipatnam.
60.	SRI A.SATYANAND II Additional District and Sessions Judge-cum-M.S.J., Vijayawada.	--	30.05.2025 to 12.06.2025	Judge, Special Court for speedy trial of Criminal cases relating to elected M.Ps and M.L.As at Vijayawada.
61.	SRI P.BHASKAR RAO Special Judge for SPE & ACB Cases-cum-III Additional District and Sessions Judge, Vijayawada.	--	30.05.2025 to 12.06.2025	Judge, Special Court for C.B.I. Cases, Vijayawada.
62.	SRI K.SEETHARAMA KRISHNA RAO Special Judge for CBI Cases, Vijayawada	13.05.2025 to 26.05.2025	--	III Additional District and Sessions Judge, Vijayawada.
63.	SRI T.VENKATESWARLU Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada	--	30.05.2025 to 12.06.2025	XIV Additional District and Sessions Judge, Vijayawada
64.	SMT. G.RAJESWARI Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada	--	30.05.2025 to 12.06.2025	VII Additional District and Sessions Judge, Vijayawada
65.	SRI SHAIK INTIAZ AHMED XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada-cum-VIII Additional M.S.J., Vijayawada.	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge, Vijayawada

66.	SMT. K.SUNITHA Chairman, Co-Operative Tribunal, Vijayawada	--	30.05.2025 to 12.06.2025	Judge, Special Court for C.B.I. cases, Vijayawada.
67.	SMT. VELPULA BHAVANI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012. (POCSO Act), Krishna at Vijayawada.	13.05.2025 to 26.05.2025	--	V Additional District and Sessions Judge, Vijayawada
68.	SRI BANDELA ABRAHIM VII Additional District and Sessions Judge, Vijayawada.	13.05.2025 to 26.05.2025	--	VIII Additional District and Sessions Judge, Vijayawada
69.	KUM. D.LAKSHMI VIII Additional District and Sessions Judge, Vijayawada.	--	30.05.2025 to 12.06.2025	VII Additional District and Sessions Judge, Vijayawada
70.	SRI M.SUNEEL KUMAR XII Additional District and Sessions Judge-cum-VI Additional MSJ., Vijayawada.	--	30.05.2025 to 12.06.2025	XIII Additional District and Sessions Judge, Vijayawada
71.	SRI D.SESHAYYA XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada.	13.05.2025 to 26.05.2025	--	XII Additional District and Sessions Judge, Vijayawada
72.	SMT. A.ANITHA Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Andhra Pradesh, Vijayawada.	13.05.2025 to 26.05.2025	--	II Additional District and Sessions Judge, Vijayawada
73.	SRI G.BHUPAL REDDY Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada.	13.05.2025 to 26.05.2025	-	Chairman, Co-Operative Tribunal, Vijayawada.

74.	SRI GRANDHI SUBRAHMANYAM XI Additional District and Sessions Judge, Gudiwada.	13.05.2025 to 26.05.2025		IX Additional District and Sessions Judge, Machilipatnam.
75.	SMT. A.NAGA SAILAJA XV Additional District and Sessions Judge, Nuzvid	--	30.05.2025 to 12.06.2025	Judge, Special Court for trial and disposal of Commercial disputes at Vijayawada
76.	SRI P.SRINIVASA RAO XVI Additional District and Sessions Judge, Nandigama	--	30.05.2025 to 12.06.2025	Judge, Special Court for trial and disposal of Commercial disputes at Vijayawada.
KURNOOL DISTRICT				
77.	SRI G.KABARDHI Principal District and Sessions Judge, Kurnool	--	03.06.2025 to 12.06.2025	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Additional District and Sessions Judge. Kurnool
	Sri G.Kabardhi, Principal District and Sessions Judge, Kurnool, is granted earned leave for 20 days from 12.05.2025 to 31.05.2025 with permission to prefix public holiday on 10.05.2025 and 11.05.2025 and suffix public holiday on 01.06.2025 vide High Court's Notification No.282-B.Spl., dated 19.03.2025.			
78.	SMT. P.KAMALA DEVI I Additional District and Sessions Judge, Kurnool.	--	30.05.2025 to 12.06.2025	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Additional District and Sessions Judge. Kurnool
79.	SMT. P.J.SUDHA II Additional District and Sessions Judge, Kurnool at Adoni	--	30.05.2025 to 12.06.2025	Judge, Family Court-cum- IV Additional District and Sessions Judge, Kurnool.
80.	SRI D.AMMANNA RAJA III Additional District and Sessions Judge, Kurnool at Nandyal	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Kurnool.

81.	SMT. T.LEELAVATHI Judge, Family Court-cum- IV Additional District and Sessions Judge, Kurnool.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Kurnool.
82.	SRI P.VASU Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989- cum- VI Additional District and Sessions Judge. Kurnool.	13.05.2025 to 26.05.2025	--	Special Judge for CBI Cases, Kurnool
83.	SMT. N.SRIVIDYA Special Judge for SPE and ACB Cases-cum- Additional District and Sessions Judge, Kurnool	13.05.2025 to 26.05.2025	--	Special Judge for CBI Cases, Kurnool
84.	SMT. M.SOBHA RANI Special Judge for CBI Cases, Kurnool		30.05.2025 to 12.06.2025	Special Judge for SPE and ACB Cases-cum- Additional District and Sessions Judge, Kurnool
85.	SMT. V.LAKSHMI RAJYAM VII Additional District and Sessions Judge, -cum- Special Court for trial of Offences against Women, Kurnool	--	30.05.2025 to 12.06.2025	Special Judge for SPE and ACB Cases-cum- Additional District and Sessions Judge, Kurnool
86.	SRI E.RAJENDRA BABU Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool	13.05.2025 to 26.05.2025	--	Special Judge for CBI Cases, Kurnool.
NELLORE DISTRICT				
87.	SRI G.SRINIVAS Principal District and Sessions Judge, Nellore.	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Nellore

88.	SMT. A.GEETHA I Additional District and Sessions Judge, Nellore.	13.05.2025 to 26.05.2025	--	Principal District and Sessions Judge, Nellore.
89.	SMT. L.THEJOVATHI III Additional District and Sessions Judge, Nellore.	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Nellore
90.	SRI K.SRINIVASA RAO IV Additional District and Sessions Judge, Nellore	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Nellore
91.	SMT. N.SARASWATHI Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore.	--	30.05.2025 to 12.06.2025	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore
92.	SMT. NIKITHA R.VORA Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.	--	30.05.2025 to 12.06.2025	VIII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Nellore.
93.	SRI M.A.SOMASEKHAR VIII Additional District and Sessions Judge, -cum-Special Court for trial of Offences against Women, Nellore.	13.05.2025 to 26.05.2025	--	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
94.	SMT. CIRIPIREDDY SUMA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.	13.05.2025 to 26.05.2025	--	Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore.
95.	SRI K.VENKATA NAGA PAVAN VII Additional District and Sessions Judge, Gudur, Nellore District.	13.05.2025 to 26.05.2025	--	Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore

PRAKASAM DISTRICT				
96.	SMT. A.BARATI Principal District and Sessions Judge, Prakasam at Ongole.	--	30.05.2025 to 12.06.2025	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.
97.	SMT. T.RAJYA LAKSHMI I Additional District and Sessions Judge, Prakasam at Ongole.	--	30.05.2025 to 12.06.2025	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.
98.	SRI T.RAJA VENKATADRI Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Prakasam at Ongole.
99.	SMT. G.DEENA Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.	13.05.2025 to 26.05.2025	--	II Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Ongole.
100.	LALITHA SMT. PANDIRI II Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Ongole.	--	30.05.2025 to 12.06.2025	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.
101.	MS. KANUGULA SAILAJA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.	--	30.05.2025 to 12.06.2025	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole

102.	SMT. M.SUBHA VANI VI Additional District and Sessions Judge Prakasam at Markapur.	--	30.05.2025 to 12.06.2025	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole
103.	SMT. A.PURNIMA III Additional District and Sessions Judge (Fast Track Court) Prakasam at Ongole.	--	30.05.2025 to 12.06.2025	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole
SRIKAKULAM DISTRICT				
104.	SRI JUNAID AHMED MOULANA Principal District and Sessions Judge, Srikakulam.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Srikakulam
105.	SRI PEDDINTI BHASKAR RAO I Additional District and Sessions Judge, Srikakulam.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Srikakulam
106.	SRI CH.VEVEK ANAND SRINIVAS Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.	--	30.05.2025 to 12.06.2025	IV Additional District and Sessions Judge, Srikakulam
107.	SRI S.M.PHANI KUMAR Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Srikakulam	13.05.2025 to 26.05.2025	--	III Additional District and Sessions Judge, Srikakulam
108.	SRI D.TIRUMALA RAO V Additional District and Sessions Judge, Srikakulam at Lakshmipet.	The Principal District and Sessions Judge, Srikakulam informed that the officer is not availing summer vacation for the year 2025, as the trial schedule in SC No.01/2014 and SC 01/2021 commence from 12.05.2025.		

109.	SRI KODURU KISHORE BABU VI Additional District and Sessions Judge, Sompeta.	13.05.2025 to 26.05.2025	--	III Additional District and Sessions Judge, Srikakulam
VISAKHAPATNAM DISTRICT				
110.	SRI CHINNAMSETTY RAJU Principal District and Sessions Judge, Visakhapatnam	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Visakhapatnam
111.	SRI ALAPATI GIRIDHAR Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.	13.05.2025 to 26.05.2025	--	Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.
112.	SRI M.VENKATA RAMANA MSJ-cum-I Additional District and Sessions Judge, Visakhapatnam.	13.05.2025 to 26.05.2025	--	II Additional District and Sessions Judge, Visakhapatnam.
113.	KUM C.K.GAYATHRI DEVI II Additional District and Sessions Judge-cum-I Additional M.S.J, Visakhapatnam.	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Visakhapatnam
114.	SRI U.U.PRASAD III Additional District and Sessions Judge-cum-Special Judge for SPE & ACB Cases, Visakhapatnam	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge, Visakhapatnam
115.	SRI M.NAGESWAR RAO IV Additional District and Sessions Judge-cum-II Additional M.S.J., Visakhapatnam. (Notified as Economic Offences Court)	--	30.05.2025 to 12.06.2025	III Additional District and Sessions Judge, Visakhapatnam

116.	SMT. K.RADHA RATNAM Judge, Family Court-cum- V Additional District and Sessions Judge, Visakhapatnam.	--	30.05.2025 to 12.06.2025	Judge, Additional Family Court, Visakhapatnam.
117.	SRI P.RAJARAM Judge, Additional Family Court, Visakhapatnam	13.05.2025 to 26.05.2025	--	Judge, Family Court, Visakhapatnam.
118.	SRI V.SRINIVASA RAO Mahila Court-cum- VI Additional District and Sessions Judge, Visakhapatnam.	--	30.05.2025 to 12.06.2025	III Additional District and Sessions Judge, Visakhapatnam
119.	SRI S.NAGESWAR RAO Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam.	--	30.05.2025 to 12.06.2025	I Additional District and Sessions Judge, Visakhapatnam
120.	SRI C.N.MURTHY, Principal Special Judge for CBI Cases, Visakhapatnam.	13.05.2025 to 26.05.2025	--	Additional Special Judge for CBI Cases, Visakhapatnam
121.	SMT. P.VIJAYA DURGA Additional Special Judge for CBI Cases, Visakhapatnam	--	30.05.2025 to 12.06.2025	Principal Special Judge for CBI. Cases, Visakhapatnam.
122.	SMT. P.SRI SATYA DEVI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Additional District and Sessions Judge, Visakhapatnam.	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Visakhapatnam.
123.	SRI S.SRINIVASA RAO VII Additional District and Sessions Judge-cum- Special Court for trial of Offences Against Women, Visakhapatnam.	--	30.05.2025 To 12.06.2025	III Additional District and Sessions Judge, Visakhapatnam.

124.	SMT. P.MANGA KUMARI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.	--	30.05.2025 to 12.06.2025	Special Judge for trial and Disposal of Commercial Disputes, Visakhapatnam.
125.	SRI DABBIRI VIJAY GOUTHAM Special Judge for trial and disposal of Commercial Disputes, Visakhapatnam.	13.05.2025 to 26.05.2025	--	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Visakhapatnam.
126.	SMT. S.KAVITHA VIII Additional District and Sessions Judge (Fast Track Court), Gajuwaka	--	30.05.2025 to 12.06.2025	XIII Additional District and Sessions Judge, Gajuwaka.
127.	SRI G.SHANMUKHA RAO XIII Additional District and Sessions Judge-cum-IV Additional M.S.J., Gajuwaka.	13.05.2025 to 26.05.2025	--	VIII Additional District and Sessions Judge, Gajuwaka.
128.	SRI K.RATNA KUMAR IX Additional District and Sessions Judge (Fast Track Court), Chodavaram.	--	30.05.2025 to 12.06.2025	X Additional District and Sessions Judge, Anakapalle.
129.	SRI V.NARESH X Additional District and Sessions Judge, Anakapalle, Visakhapatnam District.	13.05.2025 to 26.05.2025	--	IX Additional District and Sessions Judge, (FTC), Chodavaram..
VIZIANAGARAM DISTRICT				
130.	SMT. M.BABITHA Principal District and Sessions Judge, Vizianagaram	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Vizianagaram

131.	SMT. M.MEENA DEVI I Additional District and Sessions Judge, Vizianagaram	--	30.05.2025 To 12.06.2025	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram
132.	SMT. K.VIJAYA KALYANI Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram
133.	SRI B.APPALA SWAMY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram	13.05.2025 to 26.05.2025	--	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012(POCSO ACT), Vizianagaram
134.	SRI S.DAMODAR RAO II Additional District and Sessions Judge, Parvathipuram.	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Vizianagaram
135.	SMT. N.PADMAVATHI V Additional District and Sessions Judge, -cum-Special Court for trial of Offences against Women, Vizianagaram.	13.05.2025 to 26.05.2025	--	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO ACT), Vizianagaram
136.	SMT.K.NAGAMANI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO ACT) , Vizianagaram	-	30.05.2025 to 12.06.2025	V Additional District and Sessions Judge, -cum-Special Court for trial of Offences against Women, Vizianagaram.

WEST GODAVARI DISTRICT				
137.	SMT. S.SREE DEVI Principal District and Sessions Judge, West Godavari at Eluru	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Eluru.
138.	DR. M.RAMA KRISHNAM RAJU I Additional District and Sessions Judge, West Godavari at Eluru	--	30.05.2025 to 12.06.2025	Chairman, Land Reforms Appellate Tribunal,-cum-II Additional District and Sessions Judge, Eluru
139.	SMT. U.INDIRA PRIYA DARSHINI. Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru	13.05.2025 to 26.05.2025	--	I Additional District and Sessions Judge, Eluru.
140.	DR. YEEDU SRINIVASA RAO Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru	13.05.2025 to 26.05.2025	--	Special Judge for trial of offences against Women-cum-V Additional District and Sessions Judge, Eluru.
141.	SRI I.SRINIVASA MURTHY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, West Godavari at Eluru	13.05.2025 to 26.05.2025	--	Special Judge for trial of offences against Women-cum-V Additional District and Sessions Judge, Eluru
142.	SRI R.V.V.S.MURALI KRISHNA V Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Eluru.	--	30.05.2025 to 12.06.2025	Judge, family Court-cum-VII Additional District and sessions Judge, Eluru.

143.	KUM. K.VANISRI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Additional District and Sessions Judge, Eluru.
144.	SMT. M. ANURADHA IX Additional District and Sessions Judge, Kovvur.	--	30.05.2025 to 12.06.2025	X Additional District and Sessions Judge, Narsapur.
145.	SRI B.LAKSHMI NARAYANA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.	13.05.2025 to 26.05.2025	--	IV Additional District and Sessions Judge, Tanuku.
146.	SMT. D.SATYAVATHI IV Additional District and Sessions Judge, Tanuku	--	30.05.2025 To 12.06.2025	X Additional District and Sessions Judge, Narsapur
147.	MS. A.VASANTHI X Additional District and Sessions Judge, Narsapur	13.05.2025 to 26.05.2025	--	IX Additional District and Sessions Judge, Kovvur.
148.	SRI SHAIK SIKENDAR BASHA. XI Additional District and Sessions Judge, Tadepalligudem.	--	30.05.2025 to 12.06.2025	Special Judge for trial of cases under Special Court for trial of cases under SCs and STs (POA) Act-cum- VIII Additional District and Sessions Judge, Eluru.

**ANDHRA PRADESH JUDICIAL ACADEMY
DISTRICT AND SESSIONS JUDGES**

1.	SRI PURUSHOTTAM KUMAR CHINTALAPUDI, Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	--	30.05.2025 to 12.06.2025	Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
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2.	SRI L.SRIDHAR, Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District	13.05.2025 to 26.05.2025	-	Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
3.	SRI P.KESAVACHARYULU, Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	--	30.05.2025 to 12.06.2025	Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
CIVIL JUDGE (SENIOR DIVISION)				
4.	DR. SMT.Y.BINDU MADHAVI, Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	--	30.05.2025 to 12.06.2025	Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
CIVIL JUDGE (JUNIOR DIVISION)				
5.	SRI M.SREENU, Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	13.05.2025 to 26.05.2025	-	Deputy Director From 19.05.2025 to 29.05.2025 Additional Director on 30.05.2025

II

All the Civil Judges (Senior Division) working in the State of Andhra Pradesh are hereby permitted to avail summer vacation permission for 14 days i.e., I period from 13.05.2025 to 26.05.2025 and II period from 30.05.2025 to 12.06.2025 with Common working days from 27.05.2025 to 29.05.2025.

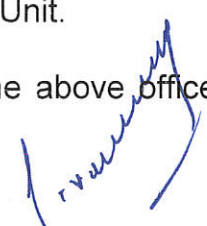
III

All the Principal District and Sessions Judges working in the State of Andhra Pradesh are hereby accorded permission to grant summer vacation permission to Civil Judges (Junior Division) for 12 days i.e., I period from 19.05.2025 to 30.05.2025; and II period from 01.06.2025 to 12.06.2025 with Common working day on 31.05.2025.

The Principal District and Sessions Judges are hereby directed to make necessary incharge arrangements to the Civil Judges (Senior Division) and Civil Judges (Junior Division) during the availment of summer vacation permission of Civil Judges (Senior Division) and Civil Judges (Junior Division).

NOTE: 1. The orders are placed in the High Court's Web Site <https://aphc.gov.in/>. The downloaded copy from the website is valid for availing summer vacation permission.

2. All Principal District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR (VIGILANCE)

To

1. **The officers and Incharge officers concerned.**
2. The Registrar General, and Other Registrars, High Court of Andhra Pradesh.
3. The Registrar, IT-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)
4. **THE DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
5. **THE ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
7. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
9. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, High Court of Amaravati.
10. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Ananthapuramu, Guntur, Visakhapatnam.
11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
12. The Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
13. The Secretary to Government, Law (L.A. & J -SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.